

GIRIDIH JUDGESHIP

Reference: Hon'ble High Courts Letter no: 260/R&S dated: 16.08.2022

Subject: Information regarding Institution Disposal and Pendency of Commercial Cases.

S l	Name of Court	No of cases pending on the 1 st day of Month	No of cases Instituted during the Month	Total cases pending in the court on the last day of the Month	No of cases Disposed during the month	Average no of days taken to decide the case
1	Sri Kanwal Jeet Chopra District & Addl Sessions Judge III cum Commercial Court	01	00	01	00	NA
2	Ms Kumari Nitika A.C.J.M cum Sub Judge I cum Commercial Court	00	00	00	00	NA


Court Manager